

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:6783
ANSWERED ON:07.05.2015
LEAKAGE OF DOCUMENTS CASE
Rathwa Shri Ramsinh Patalyabhai

Will the Minister of POWER be pleased to state:

- (a) whether the websites/consulting firms being probed by Crime Branch of Delhi Police in leakage of documents case have been engaged by Power Grid Corporation of India Limited (PGCIL);
- (b) if so, the details of subscription and advertisements fee paid to the websites/ portals and consultants so far;
- (c) whether these websites/firms are still in engagement with PGCIL; and
- (d) if so, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PYUSH GOYAL)

- (a) & (b) :Power Grid Corporation of India Limited (PGCIL) does not have the details of website/consulting firms being probed by Crime Branch of Delhi Police in leakage of documents case. As a matter of policy, PGCIL only releases advertisements from time to time to reputed agencies including the website/consulting firms/portals, depending on the publicity requirement/benefit for corporate image building of the Company.
- (c) & (d) :Does not arise.